

News Item Captioned "Doshi Pracharyon ke Khilaf Karvai Nahin"

**SHRI SHANTARAM
POTDUKHE:**

1662. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to a news item captioned "Doshi Pracharyon Ke Khilaf Karvai Nahin" appearing in the Navbharat Times dated January 13, 1991 and state:

(a) the number of such Principals of Kendriya Vidyalayas against whom enquiry is being held under different charges and how many of them have since retired; and

(b) the reasons for tardy progress of enquiry and the steps being taken to expedite the same?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIRAJMANGAL PANDE): (a) Departmental proceedings are on against 24 Principals Grade I and 3 Principals Grade II. Out of these, 2 Principals Grade I have since retired on superannuation, whereas one Principal Grade I has been permitted to retire prematurely. A major penalty of compulsory retirement was imposed on one Principal Grade I but the Appellate Authority has passed orders for holding a fresh inquiry against him.

(b) Departmental proceedings are quasi-judicial in nature. A major penalty can be imposed only after fully complying with the elaborate prescribed procedure which is designed to ensure fair opportunity to the charged officer. Attempts to hasten the process unduly may affect the charged officer's right or give rise to some infirmity in the proceedings.

Supply of Edible Oil to Maharashtra

1663. PROF. RAMGANESH KAPSE:
SHRI RAM NAIK:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether there is an acute shortage of edible oils in Maharashtra;

(b) whether the Union Government have increased the price of Palm Oil and also reduced the quota of Palm oil and Palmolein supplied to the State;

(c) if so, the details thereof;

(d) the demand, supply and off-take of various edible oils in the State during 1990 and 1991, month-wise; and

(e) the action taken to arrest the shortage and price rise of edible oils in Maharashtra State?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) to (c). On account of non-availability of adequate stock of imported edible oils, no allocation of edible oils for supply through the Public Distribution System was made during the month of December 1990 and January 1991 to States/UTs. This has resulted in non-availability of Palmolein at Public Distribution outlets for a short while and also lesser import resulted in reduction of allocation of edible oils, to States/UTs including Maharashtra. The allocation of edible oils to Maharashtra has been reduced from 10,000 MTs in November, 1990 to 5,000 MTs in February, 1991.

Issue Price of imported edible oils supplied to States/UTs has 26th January, 1991 as under:-

(Rs. per tonne)

	<i>From</i>	<i>To</i>
(i) Oil Supplied in bulk	Rs. 13,150	Rs. 16,500
(ii) Oil supplied in 15 kg. tins.	Rs. 14,500	Rs. 19,000

(d) The Government of Maharashtra had indicated an annual demand of 1,68,000 MTs during the oil-year 1989-90 (Nov. to Oct.) and for the oil-year 1990-91 the de-

mand has not been received as yet. Details of allocation and off-take of edible oils in respect of Maharashtra during 1990 and 1991, month-wise are as under:-

(Qty. in MTs.)

	<i>Allocation</i>	<i>Off-take</i>
January, 1990	6500	8035
February, 1990	8000	9115
March, 1990	9000	9776
April, 1990	11000	8423
May, 1990	12000	8949
June, 1990	13000	10129
July, 1990	14500	10878
August, 1990	16500	16013
September, 1990	16500	16377
October, 1990	16500	16531
November, 1990	10000	10021
December, 1990		1718
January, 1991		278
February, 1991	5000	999
(till 20.2.1991)		

(e) Various measures have been taken to improve availability of indigenous oils and curb the price rise in the country which includes Maharashtra, are, granting of excise rebate on use of non-conventional oils in vanaspati, reduction of stock limits of edible oilseeds and oils by the dealers/processors and manufacturers of edible oils, permitting blending of conventional edible oil with non-conventional oil etc. State Governments have also been asked to undertake dehoarding operations and take strict action against hoarders and blackmarketeers in edible oilseeds and oils. Distribution of imported edible oil through Public Distribution System (PDS) at reasonable price is continuing.

[Translation]

**News Item Captioned "Rajiv Sarkar
Dwara Banai Gai Shiksha Niti Lagu
Hogi**

1664. SHRI SATNARAYAN JATIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the importance and utility of "Ramamurti Committee Report" with reference to the news item captioned "Rajiv Sarkar Dwara Banai Gai Shiksha Niti Lagu Hogi", (Education Policy of Rajiv Government shall be implemented) appearing in the daily 'Hindustan' dated December 7, 1990;

(b) the provisions made under the New Education Policy for equal and uniform education to all i.e. equality in education, employment oriented education, National Youth Policy sports and language policy and the procedure for their implementation; and

(c) the financial provisions made for the implementation of the New Education Policy?

THE MINISTER OF HUMAN RE-

SOURCE DEVELOPMENT (SHRI RAJMAN-GAL PANDE): (a) Government have not taken a view on the Report of the National Policy on Education Review Committee. Government will formulate its views after receiving the advice of the Central Advisory Board of Education (CABE), which is meeting on 8th and 9th March, 1991.

(b) The National Policy on Education lays special emphasis on equalisation of educational opportunities, vocationalisation of education and the three language formula. In pursuance of the policy a Programme of Action was formulated. Copies of the National Policy and Programme of Action are available in the Parliamentary Library.

(c) In pursuance of the National Policy on Education the expenditure on Education in Central Plan increased from Rs. 283.45 crores in 1985-86 to about Rs. 914.5 crores in 1989-90.

[English]

**Appointment Teachers by Punjabi
Academy**

1665. SHRI KIRPAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether teachers are appointed by the Punjabi Academy of Delhi Administration for teaching Punjabi in the Government schools in Delhi;

(b) if so, the criteria for such appointments; and

(c) the number of teachers appointed since 1989?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMAN-GAL PANDE): (a) and (b). Yes, Sir. The